

2  
**P.S.Mohanty -Vrs- NALCO**

For Orders/Directions No. 15

O.A.No. 1101/2012

Advocate (s)- M/s. J.K.Khuntia & Ors.

Advocate (s)- .....

**Order dated: 14.01.2013**

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**&**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

....


Mr. J.K.Khuntia, Ld. Counsel for the applicant, prays for one week's time to remove the defects as per scrutiny sheet. Prayer is allowed.

List this matter after removal of defects.

If the defects are not removed as undertaken by Mr. Khuntia, the matter will be dismissed without further reference to this Bench.



MEMBER (Admn.)



MEMBER (Judl.)

RK